

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 252
(IB)-626(ND)2020

IN THE MATTER OF:

**M/s. All That Jazz Event &
Entertainment Private Limited.**

Vs

**BW Business World Media Private
Limited.**

... **Applicant/Petitioner**

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 02.07.2021

CORAM:

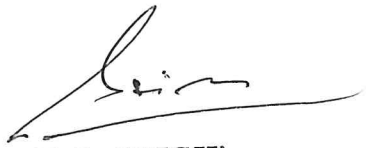
**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this case on 05.07.2021


(T.S. SINGH)
COURT OFFICER